hat are the reasons there-

for;

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- Ce) whether the Delhi Transport Coition have not issued regular appointors to the said conductors after six months of their service, as per practice in the Delhi Transport Corporation so far;
- (d) if jo, what are the reasons therefor; and
- (e) what remedial action Government propose to take in this regard?
- .. THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) Out of the 69 conductors appointed vide letter referred to in the question. 50 have already been issued slimmer uniforms, while to the remaining 19 conductors, these uniforms are expected to be issued shortly.

Regarding winter uniforms, supplies against indents placed on D.G.S.&D. in March, 1983 are expected in the 'third week of December, 1983; whereafter these conductors wiH be issued the winter uniforms alongwith other staff.

(c) to (e) Posts of Conductors are initially filled in through appointment as retainer crew. After completion of six months a_s retainer crew, performance in each case is considered in accordance with the prescribed norms. Such of th? "retainer crew" conductors who fulfil the prescribed standards of performance, are considered for appointment on monthly rates of pay, subject to availability of vacancies.

Development of katras i_B Delhi

2790. SHRI SHATVTTW AHMED SIDDIQI: Will ths Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have sanctioned any amount for the development •f I ttras in Delhi:
- (b) if so, what is the amount sanctioned and the agencies authorised to us« the said funds;

- (c) whether Government have any report that the funds are being used properly; and
- (c) whether Government have any reder consideration to give ownership rights to the residents of D.D.A. (Slum) properties including that of katras?

THE DEPUTY MINISTER IN THF MINISTRY OF WORKS AND HOUS ING (SHRI MOHAMMED USMAN ARIF): (a) to (d). The information is being collected and will be laid on thj Table of the Sa'r

Import of milk powder and butter oil

2791. SHRI G. C. BHATTACHARY SHRI AMARPROSAD CHAKRABORTY;

> SHRI RAM N'ARESH KUSWAHA:

Will the Minister of AGRICULTURL be pleased to state:

- (a) what was the ratio of impoi I milk powder and butter oil in the milk sold daily, month-wise in 1982-83 up to Ist November, 1983 in cities of Bombay. Delhi, Calcutta and Madras vis-a-vis the fluid miik procured from their mill, sheds or from other parts of country in each of these four cities during corresponding :oonths;
- (b) the value and quantity of skimmed milk powder and bulter oil received in India, separately as gift and that though purchase agencies receiving each, monthwise from 1st January, 1982 up-to 31t October, 1983; and
- (c) the corrective measures Government propose to take in view of the increased value of these commodities in world market to ensure continuity of present level availability of each of these items in each of the cities with details of programmes drawn up or being prepared?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA); (a) to (ci The information is being collected and wiH be laid on the Table of the House.